

(15)

CENTRAL ADMINISTRATIVE TRIBUNAL, ALIA HABAD

CIRCUIT BENCH, LUCKNOW

(Registration (O.A.) No. 49 of 1988(L)

Raghu Nath Singh Applicant

Versus

Union of India and others Respondents

Hon'ble Mr. K.Obayya - Member(A)

Hon'ble Mr. J.P.Sharma-Member(J)

(By Hon'ble Mr. K.Obayya -A.M.)

This application Under Section 19 of the Central Administrative Tribunal Act, 1985 is for a direction to opposite parties to promote the applicant to the post of Senior Section Supervisor or an equivalent post in the pay scale of Rs.1600-2600 w.e.f. 22.7.1986 and pay him all consequential benefits.

2. The applicant Sri Raghu Nath Singh joined the Telecommunication Department as Clerk in the year 1946. He received promotions from time to time and in 1974 he became Section Supervisor, from which post he was further promoted to the post of Senior Supervisor by

Contd.....2/-



(26)

-: 2 :-

an order dated 12.6.1987. His case is that according to the gradation list of office Assistants in the Telecom Department, U.P. Circle notified by the General Manager, vide letter No.Staff/M-8/GR/85/5 dated 11.3.1985, (Annexure-1), his name is at serial number 7, but he was not promoted in 1986 when some of his juniors were promoted to the post of Senior Section Supervisor. He represented to the authorities in this regard and received his promotion next year i.e. in 1987. His claim is for promotion in the 1986 list according to his seniority.

3. The respondents admit the fact regarding the seniority of the applicant. Their contention, however is that the department promotion committee which met in 1986, could not consider the case of the applicant as his confidential reports were in-complete, and then the next departmental promotion committee which met in 1987 duly considered him for promotion, and by order dated 12.06.1987, the applicant was given his due promotion.

Contd.....3/-



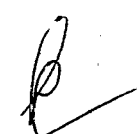
(A7)

-: 3 :-

4. The record of the case bears out that the applicant was not relieved to take up his promotional post at Bareilly (Annexure-V), and after repeated representations, the department seem to have relented and vide order dated 11.10.1988, (Annexure CA.I), approud promotion with effect from 22.7.1986 i.e. the date on which his immediate Junior was promoted thus restoring the seniority of the applicant in the promotional post.

5. The learned counsel for the applicant assails this order on the ground that only notional promotion is given without monetary benefits. The department promotion committee would have considered the promotion in 1986 itself, had his Confidential Reports were ready and that the applicant can not^{be} denied his due promotion due to department lapse. The respondents contention is that the applicant is liable to get higher salary on the promotional post only from the date of his officiation in that post and not earlier.

6. We have considered the arguments of the learned counsel and went through case record carefully. It is



Contd.....&/-

(AG)

-: 4 :-

admitted on both sides that the applicant was eligible for promotion even in 1986 and that he could not be promoted on account of the lapse on the part of the department. The fact that he was promoted next year clearly shows that there was nothing adverse to deny the promotion to the applicant even in 1986. The department no doubt rectified their lapse but giving only notional promotion without monetary benefits is to deny the applicant his legitimate due. The learned counsel for the applicant relied on the following cases in support of his contentions :-

- 1) Mrs.Asha Rani Lamba, vs State of Haryana and-others (SLR 1983(1) page 400.)
- 2) K.K.Jaggia vs State of Haryana SLR 1972 page 578).
- 3) Alappat Narayana Menon vs State of Kerala (SLR 1977(2) page 656)

We have gone through these decisions, the principal set up in these decisions is that a Government Servant is entitled for all monetary benefits, and he can not be deprived of higher salary attached to the promotional post with attendant allowance, if his promotion was delayed due to some lapse of the department.



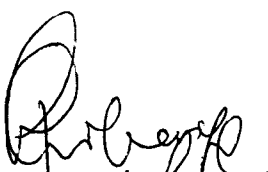
Contd.....5/-

(29)

-: 5 :-

7. Taking into the consideration the circumstances of the case. We are of the view that the applicant is entitled for full monetary benefits in his promotional post from the date ... 22.7.1986 i.e. the date ~~on~~ on which Junior was promoted. The respondents are directed to finalise all the claims of the applicant pay him the differential amount in salary and allowance and also work out consequential retirement benefits accordingly within a period of three months. The petition is disposed of above. Parties bear their own costs.


MEMBER (J)


MEMBER (A)

Dated: February 23, 1990

dinesh/

ANNEXURE -A

CAT

CENTRAL ADMINISTRATIVE TRIBUNAL
Circuit Bench, Lucknow
Opp. Residency, Gandhi Bhawan, Lucknow

INDEX SHEET

CAUSE TITLE 30 of 19 80(4)

NAME OF THE PARTIES _____

_____ Applicant

Versus

_____ & _____ Respondent

Part A, B & C

<u>Sl. No.</u>	<u>Description of documents</u>	<u>PAGE</u>
		A 1 to A 5
		A 6 to A 10
		A 11
		A 11 to A 12
		A 23 to A 30
		A 31
		A 40 to A 51
		B 1 to B 41
		C 1 to C 12

Certified that no further action is required to follow and that the
same is fit for conveyance to the record room

Sheet 112
22/12/80

Rey
50(5)

49/0042)

(2)

20h

Hon. K O'Byrne, AM
Hon J-P. Sharn J.M

Arguments heard &
Judgement reserved.

Dee _____
JM

~~K~~
AM

Rec'd in
AR. 20
② Present
Copy for K. O'Byrne
clg G. M. 1-3-90

49/88/127.

15-5-89.

Hon. K. J. Raman, AM

(A2)

Due to sudden death of
Sri Jagdish Swaroop, Ex - Solicitor
General of India. The Lawyers have
abstained from attending court.

The case is according by
Adjourned to 11-8-89 for orders.

OK
No rejoinder filed
Submitted for list
L/10/12

AM

Hon' Mr. D.K. Agrawal, J.M.

11/8/89

The applicant in person is present.
Shri V.K. Chaudhary L/C for respondents is also present.
The applicant wants time to file rejoinder affidavit.
Let the rejoinder affidavit be filed within three
weeks hereof. List this case on 15/11/89 for hearing.

J.M.

(sns)

15-11-89

No sitting. Adj. to 19-2-90.
Both parties are present.

L
15/11/89

OK
- No RA filed
S f order

19-2-90

Hon. Justice K. Nalk-LC
Hon. Mr. K. Obayya AM

On the request of both parties concerned
the case is adjourned to 20-2-90

AM

L
16/4/90

22-12-38 2861

Postmaster Genl to U.O. Sec.

18 Dec 38

The Secy to the Govt. A.M.

Reference is made to the letter of the 12th inst.

and in reply to the letter of the 14th inst.

Sir,
The Secy to the Govt.

Sir,

10 Dec 38
The Secy to the Govt. A.M.

10-12-38

A notice was issued to the opposite parties to
show cause within a month that why the petition
be not entertained. The 1st respondent for
respondents prays for some more time to
the reply. Sir Ronald, Personal Officer
in the General Manager (Telephones)
Office is also present. He says that the
applicant is already retired and he is
not eligible for any interim relief. General
Manager (Telecom) is respondent No. 2 in
this application. He says that the
Department has not been able to
produce the counsel to represent the case
before this tribunal. The respondents
may file reply by 25-12-38 and
the case be fixed for hearing on
26th inst.

Sir

A.M.

10 Dec

23 5 58

The Secy to the Govt. A.M.

The Secy to the Govt. A.M.

On the request of the
counsel for the parties list this
case on 19-12-38.

J.M.

30

A.M.

CA 49 of 80-11

18-11-00 Filed for admission.

27/10/02

1200 R. Sharma, Mr.
1200 R. Sharma, Mr.

In the request of the learned
Counsel for the applicant
the case is adjourned
to 21-11-02

12

12

No reply filed. 21-11-00
Filed for admission

12/11

27/10/02

No. 1200. On the request of the
learned counsel for the applicant
the case is adjourned to 19-12-00
for admission.

12/11

19/11/02

No. 1200. On the request of the
learned counsel for the applicant
the case is adjourned to 21-11-02

No. 1200. On the request of the
learned counsel for the applicant
the case is adjourned to 21-11-02

12/11

12/11

49/1700LL)

-103 1776 (AU)

Date of Decision

Rajiv Nath Singh

Advocate for the
petitioner(s)

Union of Teachers & others

Advocate for the
respondent(s)

Dr. J. K. Chatterjee - 4/11
Dr. J. K. Chatterjee - 7/11

1. Is the petition maintainable? ☒
2. Is the petition filed within time? ☐
3. Is the petition filed by the proper person? ☒
4. Is the petition filed by the proper person? ☒
5. Is the petition filed by the proper person? ☒

Signature

(410)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL BENCH AT
LUCKNOW (ALLAHABAD BENCH AT ALLAHABAD).

Between

Baghubath Singh

49/00(L)

Applicant.

Versus

Union of India and others

Respondents.

I N D E X

Sl. no.	Particulars of order and subject in brief	Passed by	No. of pages	Sl. no. of application
1.	A true photo copy of graduation list dated 2.3.1935			
2.				
3.				
4.				
5.				
6.				
7.				

Baghubath Singh

(All)

GA 49 of 00 (L)

.....
.....
.....
.....
.....

.....

.....

- (i)
- (ii)
- (iii)
- (iv)
- (v)

.....

Rajmalk-Singh

A12

- (i) ...
...
...
- (ii) ...
...
...
- (iii) ...
...
...
- (iv) ...
...
...
- (v) ...
...
...
- (vi) ...
...
...
- (vii) ...
...
...
- (viii) ...
...
...
- (ix) ...
...
...
- (x) ...
...
...
- (xi) ...
...
...
- (xii) ...
...
...
- (xiii) ...
...
...
- (xiv) ...
...
...
- (xv) ...
...
...
- (xvi) ...
...
...
- (xvii) ...
...
...
- (xviii) ...
...
...
- (xix) ...
...
...
- (xx) ...
...
...
- (xxi) ...
...
...
- (xxii) ...
...
...
- (xxiii) ...
...
...
- (xxiv) ...
...
...
- (xxv) ...
...
...
- (xxvi) ...
...
...
- (xxvii) ...
...
...
- (xxviii) ...
...
...
- (xxix) ...
...
...
- (xxx) ...
...
...

Regl uneth-Supl

13

(4) (b) (i) (A) (B) (C) (D) (E) (F) (G) (H) (I) (J) (K) (L) (M) (N) (O) (P) (Q) (R) (S) (T) (U) (V) (W) (X) (Y) (Z) (AA) (AB) (AC) (AD) (AE) (AF) (AG) (AH) (AI) (AJ) (AK) (AL) (AM) (AN) (AO) (AP) (AQ) (AR) (AS) (AT) (AU) (AV) (AW) (AX) (AY) (AZ) (BA) (BB) (BC) (BD) (BE) (BF) (BG) (BH) (BI) (BJ) (BK) (BL) (BM) (BN) (BO) (BP) (BQ) (BR) (BS) (BT) (BU) (BV) (BW) (BX) (BY) (BZ) (CA) (CB) (CC) (CD) (CE) (CF) (CG) (CH) (CI) (CJ) (CK) (CL) (CM) (CN) (CO) (CP) (CQ) (CR) (CS) (CT) (CU) (CV) (CW) (CX) (CY) (CZ) (DA) (DB) (DC) (DD) (DE) (DF) (DG) (DH) (DI) (DJ) (DK) (DL) (DM) (DN) (DO) (DP) (DQ) (DR) (DS) (DT) (DU) (DV) (DW) (DX) (DY) (DZ) (EA) (EB) (EC) (ED) (EE) (EF) (EG) (EH) (EI) (EJ) (EK) (EL) (EM) (EN) (EO) (EP) (EQ) (ER) (ES) (ET) (EU) (EV) (EW) (EX) (EY) (EZ) (FA) (FB) (FC) (FD) (FE) (FF) (FG) (FH) (FI) (FJ) (FK) (FL) (FM) (FN) (FO) (FP) (FQ) (FR) (FS) (FT) (FU) (FV) (FW) (FX) (FY) (FZ) (GA) (GB) (GC) (GD) (GE) (GF) (GG) (GH) (GI) (GJ) (GK) (GL) (GM) (GN) (GO) (GP) (GQ) (GR) (GS) (GT) (GU) (GV) (GW) (GX) (GY) (GZ) (HA) (HB) (HC) (HD) (HE) (HF) (HG) (HH) (HI) (HJ) (HK) (HL) (HM) (HN) (HO) (HP) (HQ) (HR) (HS) (HT) (HU) (HV) (HW) (HX) (HY) (HZ) (IA) (IB) (IC) (ID) (IE) (IF) (IG) (IH) (II) (IJ) (IK) (IL) (IM) (IN) (IO) (IP) (IQ) (IR) (IS) (IT) (IU) (IV) (IW) (IX) (IY) (IZ) (JA) (JB) (JC) (JD) (JE) (JF) (JG) (JH) (JI) (JJ) (JK) (JL) (JM) (JN) (JO) (JP) (JQ) (JR) (JS) (JT) (JU) (JV) (JW) (JX) (JY) (JZ) (KA) (KB) (KC) (KD) (KE) (KF) (KG) (KH) (KI) (KJ) (KK) (KL) (KM) (KN) (KO) (KP) (KQ) (KR) (KS) (KT) (KU) (KV) (KW) (KX) (KY) (KZ) (LA) (LB) (LC) (LD) (LE) (LF) (LG) (LH) (LI) (LJ) (LK) (LL) (LM) (LN) (LO) (LP) (LQ) (LR) (LS) (LT) (LU) (LV) (LW) (LX) (LY) (LZ) (MA) (MB) (MC) (MD) (ME) (MF) (MG) (MH) (MI) (MJ) (MK) (ML) (MM) (MN) (MO) (MP) (MQ) (MR) (MS) (MT) (MU) (MV) (MW) (MX) (MY) (MZ) (NA) (NB) (NC) (ND) (NE) (NF) (NG) (NH) (NI) (NJ) (NK) (NL) (NM) (NN) (NO) (NP) (NQ) (NR) (NS) (NT) (NU) (NV) (NW) (NX) (NY) (NZ) (OA) (OB) (OC) (OD) (OE) (OF) (OG) (OH) (OI) (OJ) (OK) (OL) (OM) (ON) (OO) (OP) (OQ) (OR) (OS) (OT) (OU) (OV) (OW) (OX) (OY) (OZ) (PA) (PB) (PC) (PD) (PE) (PF) (PG) (PH) (PI) (PJ) (PK) (PL) (PM) (PN) (PO) (PP) (PQ) (PR) (PS) (PT) (PU) (PV) (PW) (PX) (PY) (PZ) (QA) (QB) (QC) (QD) (QE) (QF) (QG) (QH) (QI) (QJ) (QK) (QL) (QM) (QN) (QO) (QP) (QQ) (QR) (QS) (QT) (QU) (QV) (QW) (QX) (QY) (QZ) (RA) (RB) (RC) (RD) (RE) (RF) (RG) (RH) (RI) (RJ) (RK) (RL) (RM) (RN) (RO) (RP) (RQ) (RR) (RS) (RT) (RU) (RV) (RW) (RX) (RY) (RZ) (SA) (SB) (SC) (SD) (SE) (SF) (SG) (SH) (SI) (SJ) (SK) (SL) (SM) (SN) (SO) (SP) (SQ) (SR) (SS) (ST) (SU) (SV) (SW) (SX) (SY) (SZ) (TA) (TB) (TC) (TD) (TE) (TF) (TG) (TH) (TI) (TJ) (TK) (TL) (TM) (TN) (TO) (TP) (TQ) (TR) (TS) (TT) (TU) (TV) (TW) (TX) (TY) (TZ) (UA) (UB) (UC) (UD) (UE) (UF) (UG) (UH) (UI) (UJ) (UK) (UL) (UM) (UN) (UO) (UP) (UQ) (UR) (US) (UT) (UU) (UV) (UW) (UX) (UY) (UZ) (VA) (VB) (VC) (VD) (VE) (VF) (VG) (VH) (VI) (VJ) (VK) (VL) (VM) (VN) (VO) (VP) (VQ) (VR) (VS) (VT) (VU) (VV) (VW) (VX) (VY) (VZ) (WA) (WB) (WC) (WD) (WE) (WF) (WG) (WH) (WI) (WJ) (WK) (WL) (WM) (WN) (WO) (WP) (WQ) (WR) (WS) (WT) (WU) (WV) (WW) (WX) (WY) (WZ) (XA) (XB) (XC) (XD) (XE) (XF) (XG) (XH) (XI) (XJ) (XK) (XL) (XM) (XN) (XO) (XP) (XQ) (XR) (XS) (XT) (XU) (XV) (XW) (XX) (XY) (XZ) (YA) (YB) (YC) (YD) (YE) (YF) (YG) (YH) (YI) (YJ) (YK) (YL) (YM) (YN) (YO) (YP) (YQ) (YR) (YS) (YT) (YU) (YV) (YW) (YX) (YZ) (ZA) (ZB) (ZC) (ZD) (ZE) (ZF) (ZG) (ZH) (ZI) (ZJ) (ZK) (ZL) (ZM) (ZN) (ZO) (ZP) (ZQ) (ZR) (ZS) (ZT) (ZU) (ZV) (ZW) (ZX) (ZY) (ZZ)

... 27-2-2/22/5.

(1992)

2-7-

(iii) $\frac{1}{2} \leq \alpha \leq 1$ and $\frac{1}{2} \leq \beta \leq 1$.

... (1) ...
... (2) ...

1980

1990

[illegible]

100-100000-27692

(1) 1990-1991

2.2.- 27

100

1. The first step is to identify the problem or question that needs to be answered. This involves understanding the context and the specific requirements of the task.

(7.) $\frac{1}{2} \times \frac{1}{2} = \frac{1}{4}$

1. The first group of people who are interested in the results of the study are the researchers themselves. They want to know if the study was successful in achieving its goals and if the results are consistent with their expectations.

[illegible]

... ..
... ..

()

—

()

[illegible]

1990

1600-2660

Einigen Sesschen

Raghu Mal. Singh

(14)

[illegible]

1. The first of these is the fact that the
2. second of these is the fact that the
3. third of these is the fact that the

1990

1. The first step is to identify the problem or question that needs to be answered. This involves understanding the context and the specific requirements of the task.

2. The second step is to gather relevant information and data. This can involve research, consultation with experts, or collecting data from various sources.

3. The third step is to analyze the information and data collected. This involves identifying patterns, trends, and relationships that can help in understanding the problem.

4. The fourth step is to develop a solution or answer. This involves applying the knowledge and skills gained from the previous steps to create a plan or strategy that addresses the problem.

5. The fifth step is to implement the solution and evaluate the results. This involves putting the plan into action and monitoring the progress to ensure that the problem is solved effectively.

1. *Chlorophyll a* and *Chlorophyll b* were determined by the method of Lichtenthaler and Whistler (1973). The total chlorophyll content was determined by the method of Arar and Johnson (1977). The carotenoid content was determined by the method of Lichtenthaler and Whistler (1973). The total carotenoid content was determined by the method of Arar and Johnson (1977). The total protein content was determined by the method of Lowry et al. (1951). The total lipid content was determined by the method of Bligh and Dyer (1959). The total carbohydrate content was determined by the method of Dubois and Gilles (1950). The total nucleic acid content was determined by the method of Burton (1956). The total ash content was determined by the method of AOAC (1970). The total water content was determined by the method of AOAC (1970). The total dry weight was determined by the method of AOAC (1970). The total organic matter content was determined by the method of AOAC (1970). The total inorganic matter content was determined by the method of AOAC (1970). The total mineral content was determined by the method of AOAC (1970). The total nutrient content was determined by the method of AOAC (1970). The total quality index was determined by the method of AOAC (1970).

[illegible]

Regimenul de Securitate

(A17)

(7)

not forwarded before the departmental promotion Committee, a true copy of the promotion order dated 2.7.1936 is being filed herewith as Annexure no.4 to this application.

i) That the criteria for promotion to the next higher post ^{is} ~~the~~ seniority subject to unsuitability and the applicant asserts that no adverse or bad confidential report was ever communicated to the applicant and in case his Annual Confidential Reports were considered by the D.P.C. of 1936, he must have got promotion prior to the persons junior to him.

j) That in the interest of government work the District Manager Telecom, Lucknow did not relieve the applicant for joining on his post of promotion and this fact was communicated to the applicant by the Accounts Officer vide his letter dated 21.2.1937 a true copy of which is being annexed as Annexure no. 5 to this application.

k) That the applicant is advised to state that even in giving ad-hoc and temporary promotions the place in the graduation list i.e. seniority must be taken into consideration but in the case of the applicant the respondent has failed to do so.

l) That the applicant is entitled to get promotion to the post of Senior Section Supervisor which is

Rayham alk-Singh

218

(8)

equivalent to the post of Head Assistant Engineering
or any post in the scale of Rs. 1600-2600 at present
w.e.f. 2.7.1986 ~~which~~ when number of persons junior
to him were given such promotions.

m) That in case the Confidential Report of the appli-
cant were not forwarded for consideration in the
year 1986, it was not fault of the applicant and the
applicant can not be deprived of his right to be
considered for promotion in as much as there have
been no bad or adverse report duly communicated
to the applicant he was entitled to get promotion
on the higher post w.e.f. 2.7.1986.

n) That vide order dated 26.4.1983, seventeen more
junior persons were given promotion as Senior
Section Supervisor but the applicant ^{was} ~~was~~ forced to
continue ^{at} ~~as~~ his post of Section Supervisor ~~but~~ and
was being paid salary of the lower post although
applicant made a representation on 5.4.1983 for
his posting on the post of Senior Section Super
at Lucknow as two vacancies were existing at Lu
now and ~~hence~~ the applicant was due to retire
f. 30.6.1983 on reaching the age of superannuation.
True copies of the order of promotion of date
26.4.1983 and representation dated 5.4.1983
being filed herewith as Annexure no. 6 and

Rajiv Kumar Singh

HA

(9)

to this application.

o)

~~That these persons were not promoted at the time when persons junior to him were promoted for the fault on the part of the department gives such national promotion but in the case of the applicant the applicant was not given such national promotion although in this year, 1986 when the persons Junior to him were promoted there was no lapse or fault on the part of the applicant or his. It was not forwarded by the departmental authorities before the departmental promotion committee.~~ ✓

p)

That in view of facts stated in the above mentioned paragraphs the applicant is entitled to get the promotion in the pay scale of Rs. 1600-2660 w.e.f. 2.7.1986.

o)

That in case the petitioner is not given promotion in the scale of Rs. 1600-2660 even after his retirement w.e.f. 30.6.1988 he will not get his pension and other post retirements benefit according to the said scale and he will get less benefits which will be an irreparable and concurrent loss.

7)

DETAILS OF ALLEGEDS EXHAUSTED:

The applicant declares that he ^{has} availed of of all the remedies available to him under the

Rajh Umesh-Singh

(220)

(10)

relevant service rules etc.

The applicant preferred representations dated 4.2.1987 and 5.4.1988 but the representations have not ^{been} given any reply till date hence this application.

3) MATTERS OF PREVIOUSLY FILED OR PENDING WITH ANY OTHER COURT.

The applicant further declares that he has not previously filed any application, writ petition or suit regarding the matter in respect of which the application has been made nor any such application, writ petition or suit is pending before any Court of law, Bench of the Tribunal or any other authority.

9) RELIEF SOUGHT:

In view of the facts mentioned in paragraph 6 above the applicant prays for the following relief:

- 1) That the respondent be directed to give notional promotions to the post of Senior Section Supervisor or any other post in the pay scale of Rs. 1600-2660 w.e.f. 2.7.1986 with all Consequential benefits such as payment of difference of salary of salary w.e.f. 2.7.1986.

- ii) Any other relief which Hon'ble Tribunal deems fit.

Ray K. M. S. Singh

A21

(1)

...

1) ... ¹³
...

...

2) ...

3) ... O.D. 828442

4) ... Post-office High Court
Bench, Lucknow

5) ... 2-6-88

6) ...

7) ...

...

...

...

...

...

Raghunath-Singh

A22

Under
[Faint, mostly illegible text]

[Faint text]

3/6/1988
6/6/1988

[Faint text]

Raghuveer Singh

A.R. Dwivedi Advocate
Counsel for the applicant

[Faint text]

(A23)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL CIRCUIT
BENCH AT LUCKNOW (ALLAHABAD BENCH AT ALLAHABAD)

Between

Raghu Nath Singh

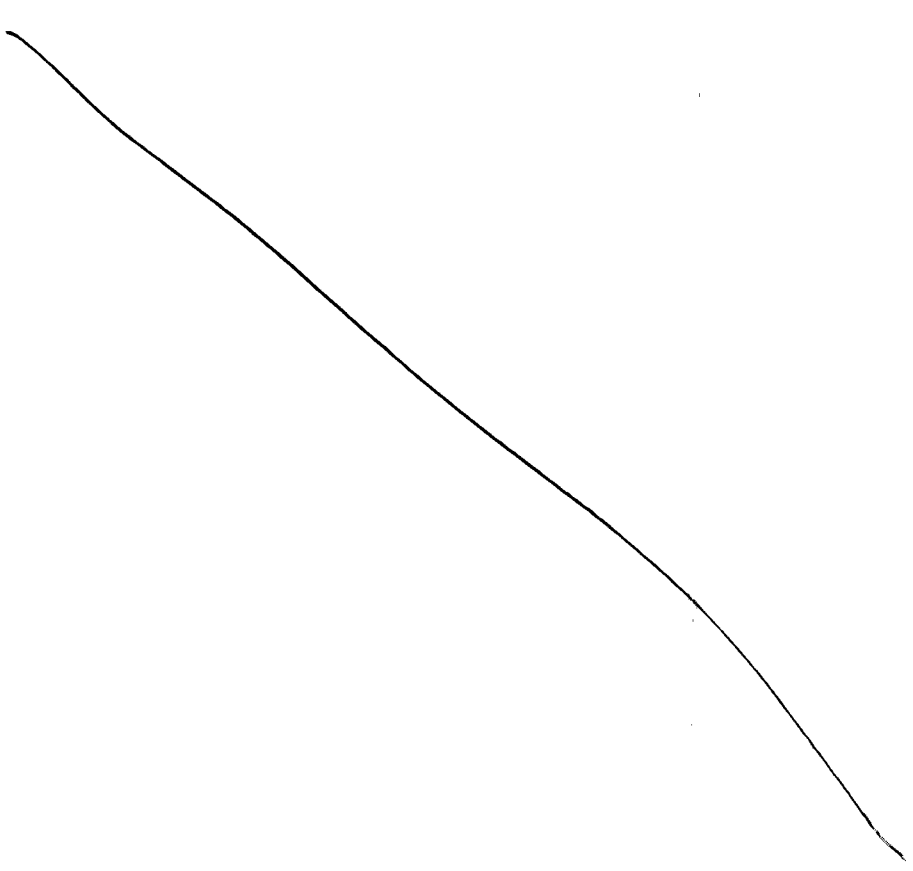
Applicant

VERSUS

Union of India & ors

Respondent

Annexure No-1



BHARTIYA TELECOMMUNICATION DEPARTMENT

CIRCLE GRADATION LIST OF TELECOM OFFICE ASSISTANTS RECEIVED UNDER S.M.T. U.P. LUCKNOW NO. STAFF/M-8/85/5

DATED 11-3-85

PAY BAND/ LG Rs. 260-8-300-10-360-12-420-14-480

Sl No.	Name	SC	Date of Birth.	Date of entry in the Deptt.	Date of entry in the grade.	Date of Subs. entry in the grade.	Division/ Station	Pay Now	Date of Last Increm-	Remarks
--------	------	----	----------------	-----------------------------	-----------------------------	-----------------------------------	-------------------	---------	----------------------	---------

1	2		4	5	6	7	8	9	10	11
1.	Shri. A.N. Tandon.		28-4-28	10-4-45	10-4-45	1-10-48	MT. P.			Offg. Sr.
2.	" B.S. Kulshretha		12-2-29	15-5-45	15-5-45	1-3-49	SHT T			-do-
3.	" Ram Swaroop Saxena		4-10-27	10-10-45	10-10-45	1-3-49	LW TD			Offg. S.S.
4.	" Murat Narain Singh		1-11-27	18-1-46	18-1-46	1-3-49	AD T			-do-
5.	" Gajadhar Patsad.		1-7-29	5-4-46	5-6-46	1-1-51	STP T			Offg. Sr.
6.	" S.C. Tewari.		5-6-29	2-4-46	2-4-46	13-3-49	LW TD			Offg. S.S.
7.	" Raghunath Singh		15-6-30	23-4-46	23-4-46	13-9-49	LW TD			-do-
8.	" Muneshwar Bux Singh		18-7-27	5-7-46	5-7-46	1-1-51	LW TD			-do-
9.	" Rama Kant Srivastava		1-7-28	23-7-46	23-7-46	1-1-51	STP T			-do-
10.	" G.P. Chaudhary		6-12-28	23-7-46	23-7-46	1-1-51	LW TD			-do-
11.	" Bishun Narain Saxena		15-5-27	24-7-46	24-7-46	1-1-51	LW T			-do-
12.	" Bopanna Baten Srivastava		8-10-27	16-3-48	16-3-48	1-6-3-48	LW TD			-do-
13.	" K.N. Shukla.		5-6-27	29-9-46	29-9-46	1-1-51	STP TD			-do-
14.	" Suraj Narain		10-9-27	26-9-46	26-9-46	1-1-51	LW TD			-do-
15.	" B.N. Tewari		30-9-28	11-12-46	11-12-46	1-3-49	AG TD			-do-
16.	" Din Dayal Srivastava		12-11-28	18-12-46	18-12-46	1-1-51	LW TD			-do-
17.	" V.D. Gaur.		1-1-27	10-1-47	10-1-47	1-1-51	AGTD			-do-
18.	" M.G. Sharma		18-3-28	15-1-47	15-1-47	1-3-50	MT P			-do-
19.	" Jugal Kishore Srivastava		16-10-28	26-9-47	26-9-47	1-1-51	LW T			-do-
20.	" J.C. Dhawan.		1-9-29	11-10-47	11-10-47	1-3-52	LWTD			-do-

Handwritten signature and initials at the bottom left.

1	2	3	4	5	6	7	8	9	10	11	12
21	Shri K.S. Kudesia	7-6-27	19-1-48	19-1-48	1-1-54	AGTD	640	1-6-83	OFF	11	12
22	P.D. Sharma	15-1-29	20-3-48	20-3-48	14-5-51	AGT	640	1-6-83	OFF	11	12
23	Som Dutt Sharma	5-8-30	28-5-48	28-5-48	1-6-51	MTP	640	1-6-83	OFF	11	12
24	V.G. Mengtani	3-1-28	2-7-48	2-7-48	27-7-51	AGTD	640	1-6-83	OFF	11	12
25	L.N. Verma	2-7-27	12-8-48	12-8-48	1-3-56	LWT	640	1-6-83	OFF	11	12
26	Manoranjan Nares	5-6-20	13-10-48	13-10-48	1-3-56	MTP	620	1-6-83	OFF	11	12
27	S.N. Kalyal	30-6-29	7-2-49	7-2-49	1-3-56	AG TD	640	1-6-83	OFF	11	12
28	S.N. Gautam	28-2-30	22-5-50	22-5-50	1-1-53	AGTD	620	1-6-83	OFF	11	12
29	Bhola Nath	5-1-27	10-3-51	10-3-51	1-3-52	ADT					
30	Ram Lal	6-7-31	5-7-51	5-7-51	1-1-53	LWT					
31	M.S. Srivastava	2-8-29	13-7-51	13-7-51	1-3-56	LW T	620	1-6-82	OFF	11	12
32	G.R. Kharbada	1-1-27	31-5-50	15-6-52	1-3-56	LWT	620	1-6-82	OFF	11	12
33	H.S. Pandey	1-1-30	12-7-52	12-7-52	1-3-56	GRT	620	1-12-82	OFF	11	12
34	J.N. Misra	5-11-32	22-7-52	22-7-52	1-3-56	KPT	600	1-6-83	OFF	11	12
35	A.N. Agarwal	5-1-30	23-7-52	23-7-52	1-3-56	LWT	600	1-6-83	OFF	11	12
36	L.K. Verma	2-3-6-29	24-7-52	24-7-52	1-3-56	LWT	600	1-6-83	OFF	11	12
37	S.N. Khanna	28-12-30	28-7-52	28-7-52	1-3-56	LWT	600	1-6-83	OFF	11	12
38	Hem Raj	31-10-28	1-8-52	1-8-52	1-3-56	LWT	600	1-6-83	OFF	11	12
39	V.N. Singh	29-11-29	1-8-52	1-8-52	1-3-56	NTT					
40	Shital Singh	1-4-31	3-8-52	3-8-52	1-3-56	ADTD					
41	G.C. Bhattacharya	8-6-31	6-8-52	6-8-52	1-3-56	ADTD					
42	Nasirullah Khan	12-7-28(29)	10-8-52	10-8-52	1-3-56	VSTD	600	1-1-83	OFF	11	12
43	D.C. Dixit	10-12-33	14-8-52	14-8-52	1-3-56	KPT	600	1-3-83	OFF	11	12

Handwritten signature/initials

0.1

Handwritten signature/initials

Cont. 3

0.1

(23)

1-2	3	4	5	6	7	8	9	10	11
44. Shri B.N. Misra	14-8-32	15-8-52	15-8-52	1-3-56	KP T	600	1-8-83	Offg. Sec	
45. " A.H. Siddiqui	8-3-32	19-8-52	19-8-52	1-3-56	VSTD	600	1-6-80	do	
46. " C.F. Shukla.	7-8-33	22-8-52	22-8-52	1-3-56	AGTD			do	
47. " S.N. Pandey.	1-1-30	23-8-52	23-8-52	1-3-56	VSTD	600	1-6-83	do	
48. " J.G. Menhant	5-5-30	24-8-52	24-8-52	1-3-55	AGTD	600	1-6-83	do	
49. " Jagdish Pd. Srivastava,	6-1-33	27-8-52	27-8-52	1-3-56	VST	600	1-6-83	do	
50. " Baljeet Singh Gaur.	5-7-31	29-8-52	29-8-52	1-3-56	GZB T			do	
51. " S.Mazhar Hussain	15-3-30	31-8-52	31-8-52	1-3-56	MRDT			do	
52. " K.N. Misra.	1-6-31	7-9-52	7-9-52	1-3-56	VS TD	600	1-6-83	Offg. Sec	
53. " Babbar Pd. Lal.	1-11-31	9-9-52	9-9-52	1-3-56	VSTD	600	1-6-83	"	
54. " K.C. Mukherjee	4-1-33	25-10-52	25-10-52	1-3-56	MZT T	600	1-6-83	"	
55. " J.P. Sharma	20-6-29	5-4-51	5-4-51	29-9-58	AGT	560	1-5-83	"	
56. " I.W. Patwal	22-11-29	4-1-51	4-1-51	1-3-56	DNT	600	1-6-83	Excmg. Officer	
57. " R.C. Jha.	23-12-27	5-1-46	11-1-51	1-3-56	AGTB	620	1-6-83	"	
58. " Rameshwar Pd.	5-3-28	13-1-51	13-1-51	1-3-56	BR P	620	1-6-83	"	
59. " A. Morrisor (13-3-33)	15-3-28	11-4-51	11-4-51	1-3-56	AGT	620	1-6-83	"	
60. " Bhajan Lal	1-12-32	29-10-52	29-10-53	28-1-57	AGTD			Offg. Sec	
61. " S.P. Dureel	3-2-32	2-12-53	2-12-53	1-3-56	KPT	562	1-6-83	"	
62. " Patras Trikey	4-1-30	8-12-54	8-12-54	7-10-60	VS TD			"	
63. " Jaganee P. Minz.	14-7-32	27-12-54	27-12-54	1-3-56	GR T	570	1-12-82	"	
64. " O. Turkey	30-11-35	4-3-55	4-3-55	1-3-56	LM TD			Offg. Sec	
65. " P.L. Adm.	26-1-29	18-3-55	18-3-55	2-4-59	IMTD			"	
66. " N. Kerketta.	1-4-29	31-10-55	31-10-55	6-10-60	IMTD			"	
67. " Jashin Erika.	3-1-35	31-10-55	31-10-55	7-10-60	VSTD	560	1-6-83	"	
68. " Chandra Sain	17-12-35	1-1-56	1-1-56	1-3-57	MTP	560	1-6-83	Offg. Sec	
69. " Babu Lal Rawat.	24-7-38	16-3-59	16-3-59	1-3-61	IMTD			"	

(-4-)

70.	Shri S.N. Meurva	1-1-30	27-11-51	27-4-48	6-10-60	AGTD	515	1-3-56	VS TD	580
71.	" Niamat Ullah	13.7.30	27-4-40	15-6-51	1-3-52	LMTD	515	1-3-56	VS TD	580
72.	" K.N. Srivastava.	25-3-31	15-6-51	15-6-51	1-3-56	LMTD	515	1-3-56	VS TD	580
73.	" A.U. Narayan	28-12-31	4-7-51	4-7-51	1-3-56	LMTD	515	1-3-56	VS TD	580
74.	" Atma Ram Jain.	9-2-33	23-1-52	23-1-52	1-3-56	LMTD	515	1-3-56	VS TD	580
75.	" D.S. Bajpai	2-3-31	26-7-52	26-7-52	1-3-56	LMTD	515	1-3-56	VS TD	580
76.	" K.K. Tewari.	29-7-31	5-8-52	5-8-52	1-3-56	LMTD	515	1-3-56	VS TD	580
77.	" Mohd. Sarif Ahmad.	3-5-31	12-8-52	12-8-52	1-3-56	LMTD	515	1-3-56	VS TD	580
78.	" R.M. Pandey.	1.11.29	26-9-50	26-9-50	1-3-56	LMTD	515	1-3-56	VS TD	580
79.	" N.D. Sinha.	22.1.30	7-7-55	7-7-55	1-3-70	LMTD	515	1-3-56	VS TD	580
80.	" Babu Lal.	1-3-31	28-7-53	6-12-55	1-2-61	LMTD	515	1-3-56	VS TD	580
81.	" Sureshwar Pd.	21-7-33	13-2-56	28-2-56	7-10-60	AGTD	530	1-3-56	VS TD	580
82.	" Anant Ram.	5-2-33	28-2-56	28-2-56	1-3-59	KP T	530	1-3-56	VS TD	580
83.	" Baldeo Pd.	3-4-35	23-10-51	1-9-53	1-3-56	LMT	515	1-3-56	VS TD	580
84.	" S.S. Banerjee.	1-3-33	11-3-53	9-1-57	13-5-60	LMT	515	1-3-56	VS TD	580
85.	" Sakal Deo Narain.	17-2-35	10-7-51	10-4-57	15-5-62	VSTD	515	1-3-56	VS TD	580
86.	" Jai Pal.	6-9-30	17-9-57	17-9-57	1-3-64	VSTD	515	1-3-56	VS TD	580
87.	" Lalji Ram.I	19-7-37	14-5-61	24.1.63	1-3-68	MRDT	560	1-3-56	VS TD	580
88.	" Shy. Ram.	1-3-38	24.1.63	24.1.63	1-3-56	LMT	560	1-3-56	VS TD	580
89.	" Ram Singh.	24.3.41	12-7-51	12-7-51	1-3-56	LMT	560	1-3-56	VS TD	580
90.	Smt. Reoti Srivastava.	4-9-29	2-8-51	2-8-51	1-3-56	VSTD	560	1-3-56	VS TD	580
91.	Shri Sambika Pd. Singh	1-6-30	3-10-52	3-10-52	1-3-56	LMTD	560	1-3-56	VS TD	580
92.	" Belram Misra.	15-7-30	7-10-52	7-10-52	1-3-56	LMTD	560	1-3-56	VS TD	580
93.	" R.S. Shukla.	25.5.29	2-8-51	2-8-51	1-3-56	LMTD	560	1-3-56	VS TD	580

(42-)

Offg. RSA.

1928

1195.	"	Mani Ram Verma	SC	1.4.49	1.11.75	1.11.75	1.8.83	STP T	284	1.10.82
1194.	"	Ishwar Singh	SC	1.6.55	30.10.79	31.10.79	1.3.83	MZN T	284	1.10.82
1193.	"	Hira Lal Maurya	SC	4.8.57	30.10.79	30.10.79	1.3.83	MZN T	284	1.10.82
1192.	"	Shri Ram Lakhan	SC	8.1.56	14.8.79	14.8.79	1.3.83	MZN T	284	1.8.82
1191.	"	Smt. Manita Saxena	SC	10.6.56	14.8.79	14.8.79	1.3.83	MZN T	284	1.8.82
1190.	"	Lal Bechan Ram	SC	1.1.56	14.8.79	14.8.79	1.3.83	MZN T	284	1.8.82
1189.	"	S.S. Torwar	SC	3.7.54	7.8.79	7.8.79	1.3.83	MZN T	284	1.8.82
1188.	"	Mohan Kumar	SC	1.8.54	7.8.79	7.8.79	1.3.83	MZN T	284	1.8.82
1187.	"	Desh Raj	SC	1.6.54	25.4.74	7.8.79	1.3.83	MZN T	284	1.8.82
1186.	"	Nathu Lal	SC	2.12.56	5.6.79	5.6.79	1.3.83	STP T	284	1.8.82
1185.	"	Shri Ram Lal	SC	12.12.50	1.11.75	1.11.75	1.3.83	STP T	284	1.8.82

No. ST-37/22/211/46 dated at Lucknow the 9-8-85
 To (1) All A.S. Phones Office of D.M. Telephones Lucknow. (2) S.D.O. Phones Aizerbath Lucknow.
 (3) A.C.(T.D./T.R.) / W & B, Computer/ Commercial Officer/ RRO/ Head Officer.
 All D.E. Phones Office of the D.M.T. Lucknow/ Section Supervisors Engineering/Budget/Recruitment/
 HA Genl Office of the D.M.T. Lucknow.

Subject:- Circle Gradation List of Telecom Office Assistant.

Circle Gradation List received from G.M.T.U.P. Circle Lucknow No. Staff/M-8/63/85/5 dated 11-3-85 for circulation amongst the clerical staff.

The seniority list may be brought to the notice of all concerned and their signature be obtained and be kept on records at your end. Any irregularities noticed therein may be pointed out immediately by the official concerned but not later than 15-9-85. All representation may be sent to this office latest by 15-9-85.

A certificate in the following forms may be sent to this office latest by 15-9-85. It is certified that the seniority list of Telecom Office Assistant has been brought to the notice of all concerned officials working in this unit and their signature in taken of having seen this list have obtained and are available in records.

15-9-85 It may please be noted strictly that if no representation is received in this office latest by 15-9-85 it will be presumed that this gradation list has been circulated amongst the concerned officials having no representation and this list will be treated as final. 22/9/85 for Zila Prabandhak Telephones Lucknow.

Received & to be kept
 AR Prabhakar

(A25)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL CIRCUIT BENCH AT
LUCKNOW (ALLAHABAD BENCH AT ALLAHABAD).

Between

Raghunath Singh

Applicant.

Versus

Union of India and others

Respondents.

Annexure no. 2"

DEPARTMENT OF TELECOMMUNICATION.
OFFICE OF THE GENERAL MANAGER TELECOM. U.P. CIRCLE
L U C K N O W.

Memo No:- Staff/M-13-9/86/12 Dated at Lw. 12 June 87.

The following LSG (C) officials having been approved by the DPC are hereby appointed to official as LSG(C) on probation with effect from the date they hold charge as such in the scale of Rs. 1600-2660 with usual allowances & posted to the units as shown against each.

Sl.No.	Name of the official	C.No.	List Unit of present posting	Unit to which promoted
1-	Shri Mahabir Prasad Sri- -Vastava.	7	DET Lucknow	C.O. Lucknow.
2-	Shri Raghunath Singh	31	DET Lucknow	DET Bareilly

Shri. Mahabir Prasad Srivastava, has already been posted as HAF, C.O. Lucknow on purely temporary & adhoc basis vide this office memo no. Staff/M-13/9/83/5 dated 22.7.86.

The promotion of the officials as mentioned above is subject to the condition that no vigilance/disc case is pending or contemplated against them. In case any vig./disc case is pending against any of these officials or where in respect of any of these officials no punishment is current they should not be promoted and matter reported to this office. The period of probation

1/2, 2/1

AR Dated
Ad.

(A30)

(2)

will be two years.

The officials must be relieved by 30.6.1987 and they should not be taken on duty until and unless they submit clear cut refusal foregoing their promotion. They should ^{not} be retained on the plea of representation.

The effective dates may please be intimated to all concerned.

Sd. V.P. Garg

(V.P. GARG)

Dy. General Manager (Admn)

For S.M.T. P. Circle Lucknow-226001.

Copy forwarded to:-

- 1- The DDT Lucknow/Bareilly for information & n/a.
- 2- The D.H.T. Lucknow.
3. C.S.C.O. Lucknow.
- 4- SS(Account Sec.) C. O. Lucknow.

Regd. Secy

*Attested to be true
AR Dmnd.
3/6/1988*

(23)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL (TELEGRAPH DIVISION AT
LUCKNOW (ALLAHABAD BENCH AT ALLAHABAD.))

Between

Raghunath Singh

Applicant.

versus

Union of India and others

Respondent.

ANNEXURE No. 3

To

The General Manager Telecommunications
Uttar Pradesh Circle,
Lucknow.

Through Proper Channel

Sub: Promotion of the juniors officials ignoring
the claim of Seniors

Sir,

I most humbly and respectfully beg to submit a representation on the subject noted above on the facts and grounds mentioned below:-

BECAUSE, Shri Mahabir Prasad Srivastava, presently working as H.M.A. in your honour's office was promoted as such since 1986 while his name appeared at serial no.31 in the gradation list published by the department in the year 1985, whereas I was not promoted at that time while my name appeared in the same gradation list at serial number 7, and also whereas Shri Mahabir Prasad Srivastava, while he was junior to me, was promoted and posted at Lucknow, I have now been promoted and posted to Bareilly Telegraph Engineering Division which I consider to be an act of partiality.

Hence the cause of grievance to me.

I, therefore, very humbly pray that your honour be pleased to investigate the matter and provide me

AR Dhand
SD

Regd. L. H. S. S.

A32

(2)

relief by posting me in your honour's office specially in view of the fact that only ten months remain in my superannuation. Any other relief to which I may be entitled may also kindly be granted to me.

Thanking you,

Yours faithfully,

Sd. R. N. Singh
4/8/87

(R. N. Singh)
Section Supervisor
o/o D.H.T. Lucknow.

Dated 4-8-1987

Regd. H.S.

*Attended to be true
At Dundi
SD
3/6/88*

(A2)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL CIRCUIT BENCH AT
LUCKNOW (ALLAHABAD BENCH AT EXXOLO ALLAHABAD).

Between

Raghunath Singh

Applicant.

Versus

Union of India and others

Respondents.

ANNEXURE NO. 4

DEPARTMENT OF TELECOMMUNICATIONS
OFFICE OF THE CENTRAL MANAGER TELECOMMUNICATIONS, UP
CIRCLE, LM.

Memo. No. Staff/M-13-9/83/5, Dated at Lucknow the 2-7-86

The following LSG (C) officials having been approved by the DFC are hereby appointed to officiate as HSG (C) on probation with effect from the date they hold charge as such in the scale of Rs. 550/750 with usual allowances and posted to the units as shown against each.

Sl. Name of the official	Unit of present posting	Unit to which posted on promotion
1. S/Sri S.C. Tewari	DMT Lucknow	DE Phones, Bareilly
2. G.P. Chowdhary	-do-	DEF Allahabad
3. B.M. Tewari	DMT Agra	D.E.T. Aligarh
4. Din Dayal Srivastava	DMT Lucknow	D.E.T. Azamgarh
5. Jugal Kishore Srivastava	D.E.T. Lucknow vide Ch III	D.E.T. B R
6. P.L. Adim, SC	DMT Lucknow	D.E.T. Moradabad
7. U.B. Garg	DMT Lucknow	D.E.T. Ghaziabad
8. C. Turkey	DMT Lucknow	H.A.E.C.O. Lucknow.
9. Syed Akhitar	D...T. Saharanpur	D.E.T. Nainital
10. J.C. Dhasan	DMT Lucknow	D.E.T. Dehardun
11. D.D. Sharma vide 5/C Ch III	D.E.T. Agra	D.E.T. Jaansi
12. Son Dutt Sharma	D.E.T. Meerut	D.E. Phones Meerut.

AR Durrani
A20

Raghunath Singh

(21)

(2)

Memorandum

The promotion of officials mentioned above is subject to the condition that no vigilance/disciplinary case is pending or contemplated against them. In case any vigilance/disciplinary case is pending against any of these officials or where in respect of any of these officials some punishment is current they should not be promoted and matter reported to this office. The period of probation will be of two years.

The officials should be relieved with immediate effect and they should not be taken on duty untill and unless they submit a clear cut refusal foregoing their promotion.

The effective dates may please be intimated to all concerned promptly.

(K.N.Khan)
General Manager (Admn)
U.P. Telecom. Circle, Lucknow.

Copy for information and necessary action to:-

1. All D.Es. T/P in U.P. Circle.
2. Area Director Telecom (S) Varanasi/Central, Lucknow/ North, Bareilly/West, Dehradun.
3. District Manager Telephones Area Allahabad/Lucknow/ Varanasi/ Ghaziabad.
4. The S.S.A/C Section C.C. Lucknow

Regd at Luck

*Attended to be true
HR Durrani
AD
3/6/1988*

A25

1. The first part of the document is a list of names and addresses of the persons who have been notified of the hearing. The names are listed in alphabetical order, and the addresses are given in full. The list is as follows:

Mr. J. H. Smith, 123 Main St., New York, N.Y.
Mr. J. D. Jones, 456 Elm St., New York, N.Y.
Mr. W. E. Brown, 789 Oak St., New York, N.Y.
Mr. R. L. Green, 101 Pine St., New York, N.Y.
Mr. S. K. White, 202 Cedar St., New York, N.Y.
Mr. T. M. Black, 303 Birch St., New York, N.Y.
Mr. U. N. Gray, 404 Spruce St., New York, N.Y.
Mr. V. P. Hall, 505 Willow St., New York, N.Y.
Mr. W. Q. King, 606 Ash St., New York, N.Y.
Mr. X. R. Lee, 707 Hickory St., New York, N.Y.
Mr. Y. S. Miller, 808 Maple St., New York, N.Y.
Mr. Z. T. Wilson, 909 Poplar St., New York, N.Y.

2. The second part of the document is a list of the names and addresses of the persons who have been notified of the hearing. The names are listed in alphabetical order, and the addresses are given in full. The list is as follows:

Mr. A. B. Baker, 1010 Elm St., New York, N.Y.
Mr. C. D. Carter, 1111 Oak St., New York, N.Y.
Mr. E. F. Evans, 1212 Pine St., New York, N.Y.
Mr. G. H. Green, 1313 Cedar St., New York, N.Y.
Mr. I. J. Jackson, 1414 Birch St., New York, N.Y.
Mr. K. L. King, 1515 Spruce St., New York, N.Y.
Mr. M. N. Miller, 1616 Willow St., New York, N.Y.
Mr. O. P. Parker, 1717 Ash St., New York, N.Y.
Mr. Q. R. Quinn, 1818 Hickory St., New York, N.Y.
Mr. S. T. Smith, 1919 Maple St., New York, N.Y.
Mr. U. V. Vance, 2020 Poplar St., New York, N.Y.
Mr. W. X. Walker, 2121 Elm St., New York, N.Y.
Mr. Y. Z. Young, 2222 Oak St., New York, N.Y.
Mr. A. B. Baker, 2323 Pine St., New York, N.Y.
Mr. C. D. Carter, 2424 Cedar St., New York, N.Y.
Mr. E. F. Evans, 2525 Birch St., New York, N.Y.
Mr. G. H. Green, 2626 Spruce St., New York, N.Y.
Mr. I. J. Jackson, 2727 Willow St., New York, N.Y.
Mr. K. L. King, 2828 Ash St., New York, N.Y.
Mr. M. N. Miller, 2929 Hickory St., New York, N.Y.
Mr. O. P. Parker, 3030 Maple St., New York, N.Y.
Mr. Q. R. Quinn, 3131 Poplar St., New York, N.Y.
Mr. S. T. Smith, 3232 Elm St., New York, N.Y.
Mr. U. V. Vance, 3333 Oak St., New York, N.Y.
Mr. W. X. Walker, 3434 Pine St., New York, N.Y.
Mr. Y. Z. Young, 3535 Cedar St., New York, N.Y.
Mr. A. B. Baker, 3636 Birch St., New York, N.Y.
Mr. C. D. Carter, 3737 Spruce St., New York, N.Y.
Mr. E. F. Evans, 3838 Willow St., New York, N.Y.
Mr. G. H. Green, 3939 Ash St., New York, N.Y.
Mr. I. J. Jackson, 4040 Hickory St., New York, N.Y.
Mr. K. L. King, 4141 Maple St., New York, N.Y.
Mr. M. N. Miller, 4242 Poplar St., New York, N.Y.
Mr. O. P. Parker, 4343 Elm St., New York, N.Y.
Mr. Q. R. Quinn, 4444 Oak St., New York, N.Y.
Mr. S. T. Smith, 4545 Pine St., New York, N.Y.
Mr. U. V. Vance, 4646 Cedar St., New York, N.Y.
Mr. W. X. Walker, 4747 Birch St., New York, N.Y.
Mr. Y. Z. Young, 4848 Spruce St., New York, N.Y.
Mr. A. B. Baker, 4949 Willow St., New York, N.Y.
Mr. C. D. Carter, 5050 Ash St., New York, N.Y.
Mr. E. F. Evans, 5151 Hickory St., New York, N.Y.
Mr. G. H. Green, 5252 Maple St., New York, N.Y.
Mr. I. J. Jackson, 5353 Poplar St., New York, N.Y.
Mr. K. L. King, 5454 Elm St., New York, N.Y.
Mr. M. N. Miller, 5555 Oak St., New York, N.Y.
Mr. O. P. Parker, 5656 Pine St., New York, N.Y.
Mr. Q. R. Quinn, 5757 Cedar St., New York, N.Y.
Mr. S. T. Smith, 5858 Birch St., New York, N.Y.
Mr. U. V. Vance, 5959 Spruce St., New York, N.Y.
Mr. W. X. Walker, 6060 Willow St., New York, N.Y.
Mr. Y. Z. Young, 6161 Ash St., New York, N.Y.
Mr. A. B. Baker, 6262 Hickory St., New York, N.Y.
Mr. C. D. Carter, 6363 Maple St., New York, N.Y.
Mr. E. F. Evans, 6464 Poplar St., New York, N.Y.
Mr. G. H. Green, 6565 Elm St., New York, N.Y.
Mr. I. J. Jackson, 6666 Oak St., New York, N.Y.
Mr. K. L. King, 6767 Pine St., New York, N.Y.
Mr. M. N. Miller, 6868 Cedar St., New York, N.Y.
Mr. O. P. Parker, 6969 Birch St., New York, N.Y.
Mr. Q. R. Quinn, 7070 Spruce St., New York, N.Y.
Mr. S. T. Smith, 7171 Willow St., New York, N.Y.
Mr. U. V. Vance, 7272 Ash St., New York, N.Y.
Mr. W. X. Walker, 7373 Hickory St., New York, N.Y.
Mr. Y. Z. Young, 7474 Maple St., New York, N.Y.
Mr. A. B. Baker, 7575 Poplar St., New York, N.Y.
Mr. C. D. Carter, 7676 Elm St., New York, N.Y.
Mr. E. F. Evans, 7777 Oak St., New York, N.Y.
Mr. G. H. Green, 7878 Pine St., New York, N.Y.
Mr. I. J. Jackson, 7979 Cedar St., New York, N.Y.
Mr. K. L. King, 8080 Birch St., New York, N.Y.
Mr. M. N. Miller, 8181 Spruce St., New York, N.Y.
Mr. O. P. Parker, 8282 Willow St., New York, N.Y.
Mr. Q. R. Quinn, 8383 Ash St., New York, N.Y.
Mr. S. T. Smith, 8484 Hickory St., New York, N.Y.
Mr. U. V. Vance, 8585 Maple St., New York, N.Y.
Mr. W. X. Walker, 8686 Poplar St., New York, N.Y.
Mr. Y. Z. Young, 8787 Elm St., New York, N.Y.
Mr. A. B. Baker, 8888 Oak St., New York, N.Y.
Mr. C. D. Carter, 8989 Pine St., New York, N.Y.
Mr. E. F. Evans, 9090 Cedar St., New York, N.Y.
Mr. G. H. Green, 9191 Birch St., New York, N.Y.
Mr. I. J. Jackson, 9292 Spruce St., New York, N.Y.
Mr. K. L. King, 9393 Willow St., New York, N.Y.
Mr. M. N. Miller, 9494 Ash St., New York, N.Y.
Mr. O. P. Parker, 9595 Hickory St., New York, N.Y.
Mr. Q. R. Quinn, 9696 Maple St., New York, N.Y.
Mr. S. T. Smith, 9797 Poplar St., New York, N.Y.
Mr. U. V. Vance, 9898 Elm St., New York, N.Y.
Mr. W. X. Walker, 9999 Oak St., New York, N.Y.

3. The third part of the document is a list of the names and addresses of the persons who have been notified of the hearing. The names are listed in alphabetical order, and the addresses are given in full. The list is as follows:

Mr. J. H. Smith, 123 Main St., New York, N.Y.
Mr. J. D. Jones, 456 Elm St., New York, N.Y.
Mr. W. E. Brown, 789 Oak St., New York, N.Y.
Mr. R. L. Green, 101 Pine St., New York, N.Y.
Mr. S. K. White, 202 Cedar St., New York, N.Y.
Mr. T. M. Black, 303 Birch St., New York, N.Y.
Mr. U. N. Gray, 404 Spruce St., New York, N.Y.
Mr. V. P. Hall, 505 Willow St., New York, N.Y.
Mr. W. Q. King, 606 Ash St., New York, N.Y.
Mr. X. R. Lee, 707 Hickory St., New York, N.Y.
Mr. Y. S. Miller, 808 Maple St., New York, N.Y.
Mr. Z. T. Wilson, 909 Poplar St., New York, N.Y.

4. The fourth part of the document is a list of the names and addresses of the persons who have been notified of the hearing. The names are listed in alphabetical order, and the addresses are given in full. The list is as follows:

Mr. A. B. Baker, 1010 Elm St., New York, N.Y.
Mr. C. D. Carter, 1111 Oak St., New York, N.Y.
Mr. E. F. Evans, 1212 Pine St., New York, N.Y.
Mr. G. H. Green, 1313 Cedar St., New York, N.Y.
Mr. I. J. Jackson, 1414 Birch St., New York, N.Y.
Mr. K. L. King, 1515 Spruce St., New York, N.Y.
Mr. M. N. Miller, 1616 Willow St., New York, N.Y.
Mr. O. P. Parker, 1717 Ash St., New York, N.Y.
Mr. Q. R. Quinn, 1818 Hickory St., New York, N.Y.
Mr. S. T. Smith, 1919 Maple St., New York, N.Y.
Mr. U. V. Vance, 2020 Poplar St., New York, N.Y.
Mr. W. X. Walker, 2121 Elm St., New York, N.Y.
Mr. Y. Z. Young, 2222 Oak St., New York, N.Y.
Mr. A. B. Baker, 2323 Pine St., New York, N.Y.
Mr. C. D. Carter, 2424 Cedar St., New York, N.Y.
Mr. E. F. Evans, 2525 Birch St., New York, N.Y.
Mr. G. H. Green, 2626 Spruce St., New York, N.Y.
Mr. I. J. Jackson, 2727 Willow St., New York, N.Y.
Mr. K. L. King, 2828 Ash St., New York, N.Y.
Mr. M. N. Miller, 2929 Hickory St., New York, N.Y.
Mr. O. P. Parker, 3030 Maple St., New York, N.Y.
Mr. Q. R. Quinn, 3131 Poplar St., New York, N.Y.
Mr. S. T. Smith, 3232 Elm St., New York, N.Y.
Mr. U. V. Vance, 3333 Oak St., New York, N.Y.
Mr. W. X. Walker, 3434 Pine St., New York, N.Y.
Mr. Y. Z. Young, 3535 Cedar St., New York, N.Y.
Mr. A. B. Baker, 3636 Birch St., New York, N.Y.
Mr. C. D. Carter, 3737 Spruce St., New York, N.Y.
Mr. E. F. Evans, 3838 Willow St., New York, N.Y.
Mr. G. H. Green, 3939 Ash St., New York, N.Y.
Mr. I. J. Jackson, 4040 Hickory St., New York, N.Y.
Mr. K. L. King, 4141 Maple St., New York, N.Y.
Mr. M. N. Miller, 4242 Poplar St., New York, N.Y.
Mr. O. P. Parker, 4343 Elm St., New York, N.Y.
Mr. Q. R. Quinn, 4444 Oak St., New York, N.Y.
Mr. S. T. Smith, 4545 Pine St., New York, N.Y.
Mr. U. V. Vance, 4646 Cedar St., New York, N.Y.
Mr. W. X. Walker, 4747 Birch St., New York, N.Y.
Mr. Y. Z. Young, 4848 Spruce St., New York, N.Y.
Mr. A. B. Baker, 4949 Willow St., New York, N.Y.
Mr. C. D. Carter, 5050 Ash St., New York, N.Y.
Mr. E. F. Evans, 5151 Hickory St., New York, N.Y.
Mr. G. H. Green, 5252 Maple St., New York, N.Y.
Mr. I. J. Jackson, 5353 Poplar St., New York, N.Y.
Mr. K. L. King, 5454 Elm St., New York, N.Y.
Mr. M. N. Miller, 5555 Oak St., New York, N.Y.
Mr. O. P. Parker, 5656 Pine St., New York, N.Y.
Mr. Q. R. Quinn, 5757 Cedar St., New York, N.Y.
Mr. S. T. Smith, 5858 Birch St., New York, N.Y.
Mr. U. V. Vance, 5959 Spruce St., New York, N.Y.
Mr. W. X. Walker, 6060 Willow St., New York, N.Y.
Mr. Y. Z. Young, 6161 Ash St., New York, N.Y.
Mr. A. B. Baker, 6262 Hickory St., New York, N.Y.
Mr. C. D. Carter, 6363 Maple St., New York, N.Y.
Mr. E. F. Evans, 6464 Poplar St., New York, N.Y.
Mr. G. H. Green, 6565 Elm St., New York, N.Y.
Mr. I. J. Jackson, 6666 Oak St., New York, N.Y.
Mr. K. L. King, 6767 Pine St., New York, N.Y.
Mr. M. N. Miller, 6868 Cedar St., New York, N.Y.
Mr. O. P. Parker, 6969 Birch St., New York, N.Y.
Mr. Q. R. Quinn, 7070 Spruce St., New York, N.Y.
Mr. S. T. Smith, 7171 Willow St., New York, N.Y.
Mr. U. V. Vance, 7272 Ash St., New York, N.Y.
Mr. W. X. Walker, 7373 Hickory St., New York, N.Y.
Mr. Y. Z. Young, 7474 Maple St., New York, N.Y.
Mr. A. B. Baker, 7575 Poplar St., New York, N.Y.
Mr. C. D. Carter, 7676 Elm St., New York, N.Y.
Mr. E. F. Evans, 7777 Oak St., New York, N.Y.
Mr. G. H. Green, 7878 Pine St., New York, N.Y.
Mr. I. J. Jackson, 7979 Cedar St., New York, N.Y.
Mr. K. L. King, 8080 Birch St., New York, N.Y.
Mr. M. N. Miller, 8181 Spruce St., New York, N.Y.
Mr. O. P. Parker, 8282 Willow St., New York, N.Y.
Mr. Q. R. Quinn, 8383 Ash St., New York, N.Y.
Mr. S. T. Smith, 8484 Hickory St., New York, N.Y.
Mr. U. V. Vance, 8585 Maple St., New York, N.Y.
Mr. W. X. Walker, 8686 Poplar St., New York, N.Y.
Mr. Y. Z. Young, 8787 Elm St., New York, N.Y.
Mr. A. B. Baker, 8888 Oak St., New York, N.Y.
Mr. C. D. Carter, 8989 Pine St., New York, N.Y.
Mr. E. F. Evans, 9090 Cedar St., New York, N.Y.
Mr. G. H. Green, 9191 Birch St., New York, N.Y.
Mr. I. J. Jackson, 9292 Spruce St., New York, N.Y.
Mr. K. L. King, 9393 Willow St., New York, N.Y.
Mr. M. N. Miller, 9494 Ash St., New York, N.Y.
Mr. O. P. Parker, 9595 Hickory St., New York, N.Y.
Mr. Q. R. Quinn, 9696 Maple St., New York, N.Y.
Mr. S. T. Smith, 9797 Poplar St., New York, N.Y.
Mr. U. V. Vance, 9898 Elm St., New York, N.Y.
Mr. W. X. Walker, 9999 Oak St., New York, N.Y.

Attended to be
bms
AR Dm iudi
for
3/6/1988

Rog Lalk-Su2

A 26

THE UNITED STATES OF AMERICA

()

...

...

...

...

...

...

...

...

...

...

...

...

...

...

...

...

...

...

...

...

...

...

...

...

AR. D. ...
A 26

...

A37

(2)

1. ...	7	...	...
2. ...	10	...	...
3. ...	10	...	...
4. ...	10	...	...
5. ...	10	...	...
6. ...	45	...	...
7. ...	10	...	...
8. ...	10	...	...
9. ...	10	...	...
10. ...	10	...	...
11. ...	10	...	...
12. ...	10	...	...
13. ...	10	...	...
14. ...	10	...	...
15. ...	10	...	...
16. ...	10	...	...
17. ...	10	...	...

Attended to be
true

AR Dumb
3/6/98

Reg ...

A 30

[illegible]

1997, 1998, 1999, 2000, 2001, 2002, 2003, 2004, 2005, 2006, 2007, 2008, 2009, 2010, 2011, 2012, 2013, 2014, 2015, 2016, 2017, 2018, 2019, 2020, 2021, 2022, 2023, 2024, 2025, 2026, 2027, 2028, 2029, 2030, 2031, 2032, 2033, 2034, 2035, 2036, 2037, 2038, 2039, 2040, 2041, 2042, 2043, 2044, 2045, 2046, 2047, 2048, 2049, 2050, 2051, 2052, 2053, 2054, 2055, 2056, 2057, 2058, 2059, 2060, 2061, 2062, 2063, 2064, 2065, 2066, 2067, 2068, 2069, 2070, 2071, 2072, 2073, 2074, 2075, 2076, 2077, 2078, 2079, 2080, 2081, 2082, 2083, 2084, 2085, 2086, 2087, 2088, 2089, 2090, 2091, 2092, 2093, 2094, 2095, 2096, 2097, 2098, 2099, 2100, 2101, 2102, 2103, 2104, 2105, 2106, 2107, 2108, 2109, 2110, 2111, 2112, 2113, 2114, 2115, 2116, 2117, 2118, 2119, 2120, 2121, 2122, 2123, 2124, 2125, 2126, 2127, 2128, 2129, 2130, 2131, 2132, 2133, 2134, 2135, 2136, 2137, 2138, 2139, 2140, 2141, 2142, 2143, 2144, 2145, 2146, 2147, 2148, 2149, 2150, 2151, 2152, 2153, 2154, 2155, 2156, 2157, 2158, 2159, 2160, 2161, 2162, 2163, 2164, 2165, 2166, 2167, 2168, 2169, 2170, 2171, 2172, 2173, 2174, 2175, 2176, 2177, 2178, 2179, 2180, 2181, 2182, 2183, 2184, 2185, 2186, 2187, 2188, 2189, 2190, 2191, 2192, 2193, 2194, 2195, 2196, 2197, 2198, 2199, 2200, 2201, 2202, 2203, 2204, 2205, 2206, 2207, 2208, 2209, 2210, 2211, 2212, 2213, 2214, 2215, 2216, 2217, 2218, 2219, 2220, 2221, 2222, 2223, 2224, 2225, 2226, 2227, 2228, 2229, 2230, 2231, 2232, 2233, 2234, 2235, 2236, 2237, 2238, 2239, 2240, 2241, 2242, 2243, 2244, 2245, 2246, 2247, 2248, 2249, 2250, 2251, 2252, 2253, 2254, 2255, 2256, 2257, 2258, 2259, 2260, 2261, 2262, 2263, 2264, 2265, 2266, 2267, 2268, 2269, 2270, 2271, 2272, 2273, 2274, 2275, 2276, 2277, 2278, 2279, 2280, 2281, 2282, 2283, 2284, 2285, 2286, 2287, 2288, 2289, 2290, 2291, 2292, 2293, 2294, 2295, 2296, 2297, 2298, 2299, 2300, 2301, 2302, 2303, 2304, 2305, 2306, 2307, 2308, 2309, 2310, 2311, 2312, 2313, 2314, 2315, 2316, 2317, 2318, 2319, 2320, 2321, 2322, 2323, 2324, 2325, 2326, 2327, 2328, 2329, 2330, 2331, 2332, 2333, 2334, 2335, 2336, 2337, 2338, 2339, 2340, 2341, 2342, 2343, 2344, 2345, 2346, 2347, 2348, 2349, 2350, 2351, 2352, 2353, 2354, 2355, 2356, 2357, 2358, 2359, 2360, 2361, 2362, 2363, 2364, 2365, 2366, 2367, 2368, 2369, 2370, 2371, 2372, 2373, 2374, 2375, 2376, 2377, 2378, 2379, 2380, 2381, 2382, 2383, 2384, 2385, 2386, 2387, 2388, 2389, 2390, 2391, 2392, 2393, 2394, 2395, 2396, 2397, 2398, 2399, 2400, 2401, 2402, 2403, 2404, 2405, 2406, 2407, 2408, 2409, 2410, 2411, 2412, 2413, 2414, 2415, 2416, 2417, 2418, 2419, 2420, 2421, 2422, 2423, 2424, 2425, 2426, 2427, 2428, 2429, 2430, 2431, 2432, 2433, 2434, 2435, 2436, 2437, 2438, 2439, 2440, 2441, 2442, 2443, 2444, 2445, 2446, 2447, 2448, 2449, 2450, 2451, 2452, 2453, 2454, 2455, 2456, 2457, 2458, 2459, 2460, 2461, 2462, 2463, 2464, 2465, 2466, 2467, 2468, 2469, 2470, 2471, 2472, 2473, 2474, 2475, 2476, 2477, 2478, 2479, 2480, 2481, 2482, 2483, 2484, 2485, 2486, 2487, 2488, 2489, 2490, 2491, 2492, 2493, 2494, 2495, 2496, 2497, 2498, 2499, 2500, 2501, 2502, 2503, 2504, 2505, 2506, 2507, 2508, 2509, 2510, 2511, 2512, 2513, 2514, 2515, 2516, 2517, 2518, 2519, 2520, 2521, 2522, 2523, 2524, 2525, 2526, 2527, 2528, 2529, 2530, 2531, 2532, 2533, 2534, 2535, 2536, 2537, 2538, 2539, 2540, 2541, 2542, 2543, 2544, 2545, 2546, 2547, 2548, 2549, 2550, 2551, 2552, 2553, 2554, 2555, 2556, 2557, 2558, 2559, 2560, 2561, 2562, 2563, 2564, 2565, 2566, 2567, 2568, 2569, 2570, 2571, 2572, 2573, 2574, 2575, 2576, 2577, 2578, 2579, 2580, 2581, 2582, 2583, 2584, 2585, 2586, 2587, 2588, 2589, 2590, 2591, 2592, 2593, 2594, 2595, 2596, 2597, 2598, 2599, 2600, 2601, 2602, 2603, 2604, 2605, 2606, 2607, 2608, 2609, 2610, 2611, 2612, 2613, 2614, 2615, 2616, 2617, 2618, 2619, 2620, 2621, 2622, 2623, 2624, 2625, 2626, 2627, 2628, 2629, 2630, 2631, 2632, 2633, 2634, 2635, 2636, 2637, 2638, 2639, 2640, 2641, 2642, 2643, 2644, 2645, 2646, 2647, 2648, 2649, 2650, 2651, 2652, 2653, 2654, 2655, 2656, 2657, 2658, 2659, 2660, 2661, 2662, 2663, 2664, 2665, 2666, 2667, 2668, 2669, 2670, 2671, 2672, 2673, 2674, 2675, 2676, 2677, 2678, 26

7

the 1990s, the number of people in the world who are undernourished has declined by 100 million. The number of people who are malnourished has declined by 150 million. The number of people who are underweight has declined by 150 million. The number of people who are overweight has declined by 150 million. The number of people who are obese has declined by 150 million. The number of people who are undernourished, malnourished, underweight, overweight, and obese has declined by 150 million.

14-00000 00.00.00.00

14. The following information was obtained from the records of the Department of the Interior, Bureau of Land Management, regarding the land owned by the United States in the State of California:

... ..

1. $\frac{1}{2} \times \frac{1}{2} = \frac{1}{4}$

1. The first step in the process is to identify the problem. This involves gathering information about the situation and understanding the needs of the stakeholders involved.

1. The first step in the process is to identify the problem or issue that needs to be addressed. This involves gathering information and understanding the context of the problem.

2010-2011

Page - 115 -

Altered for
time
for Daniel
3/6/48

ब अदालत शोमान Before Controlling Administration मुहोदय
वादी (मुहोदय) का वकालतनामा
प्रतिवादी (मुहोदय)

Raghuveer Singh

टिकट

Union of India

वादी (मुहोदय)

बनाम

प्रतिवादी (मुहोदय)

नं० मुकद्दमा सन् १६ पेरी की ता० १६ ई०
उपर लिखे मुकद्दमा में अपना ओर से

एडवोकेट

A. R. Dwivedi

मुहोदय

Arjun Ban Dassavala Jugh

को अपना वकील नियुक्त करके प्रतिज्ञा (इकरार) करता हूं और
लिखे देता हूं इस मुकद्दमा में वकील मुहोदय स्वयं अथवा अन्य
वकील द्वारा जो कुछ पैरवी व जवाबदेही व प्रश्नोत्तर करें या अन्य
कोई कागज दाखिल करें या लौटावें या हमारी ओर से डिगरी
जारी करावें और रुपया बसूल करें या सुलहनामा या इकबाल
दावा तथा अपील व निगरानो हमारी ओर से हमारे या अपने
हस्ताक्षर से दाखिल करें और तसदीक करें या मुकद्दमा उठावें
या कोई रुपया जमा करें या हमारी या विपक्ष (फरीकसानी) का
दाखिल किया रुपया अपने या हमारे हस्ताक्षर-युक्त (दस्तखतों)
रसीद से लेवें या पंच नियुक्त करें - वकील मुहोदय द्वारा की
गई यह कार्यवाही हमको सर्वथा स्वीकार है और होगी मैं
यह भी स्वीकार करता हूं कि मैं हर पेशी स्वयं या किसी
अपने पैरोकार को भेजता रहूंगा अगर मुकद्दमा अदम पैरवी में
एक तरफा मेरे खिलाफ फैसला हो जाता है उसकी जिम्मेदारी
मेरी वकील पर न होगी। इसलिए यह वकालतनामा लिख दिया
है कि प्रमाण रहे और समय पर काम आवे।

Raghuveer Singh
हस्ताक्षर

साक्षी (गवाह).....साक्षी (गवाह).....

दिनांक 3 महीना 6 सन् 1988

ORIGINAL NO., 1000

C. No. 47/87(L)

(240)

Raghunath Singh

.. Applicant

Versus

Union of India & others

.. Opp. parties.

SHORT COUNTER AFFIDAVIT ON BEHALF OF
OPP. PARTIES.

I, Ram Lal

, aged

about 57 years, son of late Shri Durga Prasad,
posted as Personnel officer

in the office of the Chief General Manager,

Telecom, UP Circle, Lucknow do hereby solemnly

affirm and state as under:-

1. That the deponent is well conversant with
the facts of the case and he is filing this
short counter affidavit on behalf of the
opp. parties.

2. That the deponent has read and understood
the contents of application as well as the facts
given herein under in reply thereof.

(Signature)

C-12
29/5/89

29/5/89

3. That the contents of para 1 to 5 are formal hence need no comments.

4. That the contents of para 4 & (a) of the application need no comments.

5. That the contents of para 6(b) of the application are not disputed.

6. That the contents of para 6(c) of the application need no comments.

7. That the contents of para 6(d) of the application are not denied but in reply it is stated that except the vice-versa change in the gradation list number which was a typographical error, there had been no effect, so far as the merit of the case was concerned.

8. That the contents of para 6(e), 6(f) and 6(g) of the application are incorrect as stated and in reply it is stated that the mistake was a bonafide mistake and not a deliberate as alleged. The fact is that the applicant who was a pretty senior in the cadre of Section Supervisor could not be considered for promotion to the cadre of Senior Section Supervisor by the Departmental.

Promotion Committee in June 1986 due to his incomplete CRs. After approval by the DFC, the orders for promotion of other officials who were junior to the applicant were issued in July 1986 by keeping one post reserved for

the applicant. On 22.7.86, one Shri Mahabir Prasad Srivastava, who was a junior Section Supervisor and next below the applicant at Lucknow was promoted as Senior Section Supervisor on purely temporary and ad-hoc basis and posted in the office of General Manager Telecom, Lucknow. The case of the applicant for promotion could be approved by the DFC held on 31.3.1987. The said DFC also approved the promotion of Sri Mahabir Prasad

Srivastava and since he was already working at Lucknow as a Senior Section Supervisor on adhoc basis, it was not considered proper to change the posting in the interest of service and he was as such allowed to continue in the office of General Manager Telecom, Lucknow. The applicant on his promotion was posted at Bareilly against a vacant post and was ordered ~~offered~~ to be relieved by 30.6.1987 vide letter

No. Staff/M.13-9/86/12 dated 12.6.87. It is pertinent

to mention here that the applicant altogether failed to represent his case either at the time of promotion and posting of Shri Mahabir Prasad, Srivastava on adhoc basis or against his posting on promotion outside Lucknow. In fact the applicant himself was not interested to move on promotion. He simply made a stereotype representation as late as 4.8.87 knowingly that there was no post vacant at Lucknow. However, on further consideration of the case keeping in view that promotion of a Junior official, Shri Mahabir Prasad Srivastava having been made from an earlier date, the applicant was provided due protection by granting notional promotion in the cadre of Senior Section Supervisor with effect from 22.7.86 ie. the date from which his junior the said Sri Mahabir Prasad Srivastava was promoted vide orders dated 31.10.83. A copy of the said order is being filed as Annexure CA-1 to this short counter affidavit.

9. That the contents of para 6h) of the

(S) - and then

application are not ~~disputed~~ admitted being false. and in reply it is stated that actually due to submission of incomplete Confidential Reports of the applicant by the D.M-T. Lucknow, his case for promotion could not be considered by the D.C and a post as such was kept reserved for him.

464

10. That the contents of para 6(i) of the application are incorrect, hence denied and in reply it is stated that due to incomplete CRs of the applicant, his case for promotion could not be considered by the D.C and a post was thus kept reserved for him as already stated in the preceding paragraphs. Hence the action of the D.C was perfectly correct for keeping a post reserved for him as a large number of posts which were lying vacant in U.T Telecom Circle could not be allowed to remain unfilled and thereby barring the promotions of so many persons already recommended for promotion by the D.F.C.

24/3/09

11. That the contents of para 6(j) of the application are incorrect as stated and in reply

(X) m d 4 x

it is stated that a perusal of the letter dated 21.8.87 a copy of which has been annexed by the applicant as Annexure No.5 to his application will indicate that the Unit officer of the applicant was closely asked either to relieve the applicant or obtain a clear cut refusal from him but since the applicant himself was not willing to leave Lucknow on the pretext of dealing with the court cases, he manipulated the things in his favour and avoided from giving a clear cut refusal on promotion, The facts thus presented are quite wrong and baseless having no validity to stand upon.

12. That the contents of para 6(k) of the application are absolutely misleading and misconceived and in reply it is stated that since the case of the applicant for promotion on regular basis was already under process for approval of the D.T.C., the next person junior to him was thus allowed adhoc promotion on purely temporary basis in the exigencies of service. If there happened some delay in promotion of the applicant, it was his plain duty being a responsible Government servant to bring the facts to the knowledge higher authorities rather to allow the things to go on

M/S

(Signature)

simply with the intention of avoiding his outside promotion. In fact the applicant altogether failed to represent his case rather not interested at all in his promotion as is evident from the facts stated above. Now he is manipulating the things in other way simply to gain a favour from this Hon'ble Tribunal. (446)

13. That the contents of para 6(1) of the application are incorrect as stated and in reply it is stated that the applicant has already been granted notional promotion in the cadre of Senior Section Supervisor with effect from 22.7.86 ie. the date from which his junior Shri Mahabir Prasad Srivastava was promoted vide orders dated 31.10.88 as stated in para 8 above. No case of the applicant now stands for consideration. h

14. That the contents of para 6(m) of the application are incorrect as stated and in reply it is stated that it is nothing but simply repetition of the previous contents and that has already been replied in the preceding paragraphs. It is further stated that the applicant never represented or

(Signature)

29/3/89

approached the higher authorities for his
ad hoc promotion which could have been examined
and granted at the appropriate time.

(AUX)

15. That the contents of para 6(n) of the
application are not correct as stated and in
reply it is stated that the orders of posting of
the applicant on promotion issued on 12.6.87 for
Bareilly were already effective and in spite of
reminders he engaged to avoid his relief on
promotion as Senior Section Supervisor at Bareilly as
also to submit his refusal for promotion. If he was
sincere and at all interested in his relief on
promotion, he could have met the higher authorities.

29/3/89

There is also no weightage in the contention of
the applicant for his posting at Lucknow as after
retirement of Shri M. L. Srivastava, Senior Section
Supervisor in G.M.T. Office, Lucknow on 31.8.87
he did not care to approach the authorities for the
change of his posting from Bareilly to the office
of G.M.T., Lucknow, when the D.I.C. approved another
batch of Section Supervisors for promotion to the
cadre of Senior Section Supervisors and all the

[Handwritten signature]

posts were filled up, he again came up for his posting at Lucknow. However, considering his request sympathetically his postin was subsequently changed from Bareilly to the office of the G.T Lucknow against the post vacated due to refusal of the official posted on promotion on the said post.

16. That in reply to the contents of para 6(p) of the application it is submitted that the applicant has already been granted notional promotion in the cadre of Senior Section Supervisor with effect from 22.7.86 as stated in the preceding paragraphs. Hence no case of his promotion now virtually stands for consideration.

17. That in reply to the contents of para 6(c) of the application it is stated that protection of the promotional benefits in pension etc. has been provided to the applicant by granting him notional promotion in the cadre of Senior Section Supervisor with effect from 22.7.86 as enumerated in the preceding paragraphs. He will thus draw his pension correctly without any loss as alleged.

(468)

24/3/89

[Signature]

18. That the contents of para 7 and 8 of the application need no comments.

(A L P)

19. That in reply to the contents of para 9 of the application 'Relief sought' it is stated that the applicant has been given due protection by granting notional promotion in the grade Senior Section Supervisor with effect from 22.7.86 as enumerated in the preceding para para. No case of the applicant now virtually stands for consideration.

20. That the ~~Razx~~ opposite parties have already given the reliefs as claimed by the applicant and therefore the application of the applicant have become infructuous.

20/3/89

21. That the applicant is not liable to get difference of higher salary on promotional post and the salary already drawn by him on the post on which he actually worked on the basis of the principles of pay according to work.

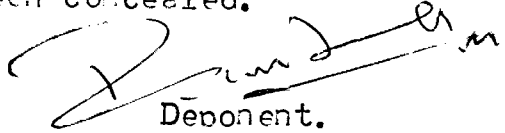
22. In view of the facts stated above, the application moved by the applicant is liable to be dismissed with costs.

(Signature)
Deponent

Lucknow,
Dated:

Verification.

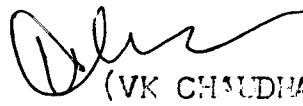
I, the above named deponent do hereby verify that
the contents of paragraphs 1 to 2 are true
to my personal knowledge, those of paragraphs 3 to 19
are believed by me to be true on the basis of records
and information gathered and those of paragraphs 20
to 22 are also believed by me to be true on
the basis of legal advice. No part of this affidavit
is false and nothing material has been concealed.


Deponent.

Lucknow,

Dated: 2

 29/3/89
I identify the deponent who has signed before
me and is also personally known to me.

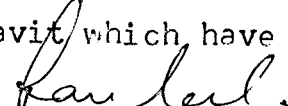

(VK CHAUDHARI)

Addl. Standing Counsel for Central Govt
Counsel for Opp. parties.

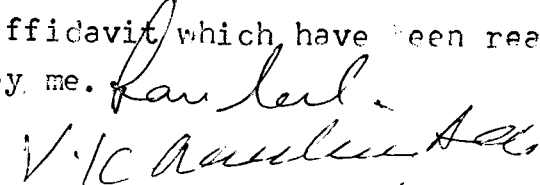
Lucknow,

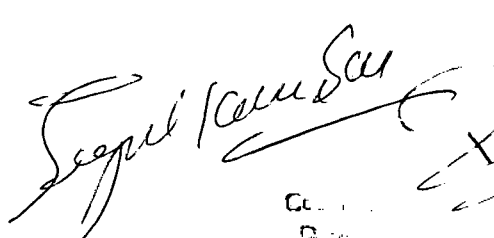
Dated:

Solemnly affirmed
before me on 29/3/89 at 4.30 am/pm by the deponent who is
identified by Shri VK Chaudhari, Advocate, High Court.

I have satisfied myself by examining the
deponent that he understands the contents of this
affidavit which have been read over and explained to him
by me. 


Oath Commissioner.


V.C. Chaudhary


Legal Counsel
29/3/89

OFFICE OF THE C.O.M. TELECOM., U.P. CIRCLE, LUCKNOW-226001.

Memo No: Staff/M-17/56/CC/83/HNS/12 Dated at Lucknow the 11/01/1988.

Approval of C.O.M.T., U.P. Circle, Lucknow is hereby conveyed for grant of notional promotion to Shri Raghu Nath Singh, S.S. with effect from 22/7/86 i.e. the date from which his junior Shri M.P. Srivastava, S.S. has been promoted in the grade of Sr. Section Supervisor. The notional promotion will count only for the purpose of pay fixation etc. The actual benefit to the official will be given from the date he has actually assumed the charge of Sr.S.S.

Necessary action may be taken accordingly.

(J.K.Chhabra)
Dy. General Manager (Adm.)
U.P. Circle, Lucknow.

Copy forwarded for information and necessary action to:-

1. T.D.M. Lucknow with reference to his letter no. ST/GE/RI Singh/4 dated 9.6.88.
2. A.O. (Cash), C.O., Lucknow.
3. Shri R.N. Singh, J.O. through T.D.M., Lucknow.

.....

[Handwritten signature and initials]